

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 3445 of 2011

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Arvind Kr. Singh, Advocate
For the Resp.-CCL : Mr. V.K.Dubey, Advocate
For the Resp-SECL : Mr. Rajesh Lala, Advocate

08/Dated: 9th September, 2021

Heard through V.C.

2. At the request of learned counsel for the petitioner,
put up this case on 22.09.2021.

(Deepak Roshan, J.)

Amardeep/